BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH **AHMEDABAD**

C.P. (I.B) No. 20/9/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU

MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.05.2017

Name of the Company:

R.L. Steel & Energy Ltd.

V/s.

Shyam Industries Ltd.

Section of the Companies Act:

Section 9 of the Insolvency and Bankrupcy

Code

DESIGNATION SIGNATURE S.NO. NAME (CAPITAL LETTERS) REPRESENTATION

1. RAHUL TOTALA

ADVOCATE

RETITIONER

2. Herdy J. Kerenthige Advocade

Respondent

ORDER

Learned Advocate Mr. Rahul Totala i/b Niketa Mehta present for Operational Creditor/ Petitioner. Learned Advocate Mr. Hardik Karathiya i/b Learned Advocate Mr. Panthil Majmudar present for Corporate Debtor/ Respondent.

Learned Advocate Mr. Panthil Majmudar filed Vakalatnama for Corporate Debtor.

Proof of dispatch of demand notice by sped post filed.

Proof of service of demand notice by E-mail filed.

Reply filed by Learned Counsel for Respondent.

Heard arguments of Learned Counsel for Petitioner and Learned Counsel for Respondent.

For orders 23.05.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 18th day of May, 2017.